

F.No. 1/WORK ALLOCATION /2016/CIC-MR

CENTRAL INFORMATION COMMISSION

New Delhi-110 066

Dated the 10th January, 2017

ORDER

In supersession of earlier work allocation, the work of appeals and complaints filed in the Commission is hereby reallocated by the Chief Information Commissioner amongst the Information Commissioners as per the list enclosed.

2. The revised reallocation of work will come into force with immediate effect.

3. The Deputy Registrars concerned are directed to transfer all the pending case files (except in which notice(s) of hearing have already been issued) with them to the concerned registry as per the re-allocation of work under intimation to the Registrar.

4. Files relating to cases already disposed of will also be transferred immediately to the concerned Registries as per the reallocation of work.

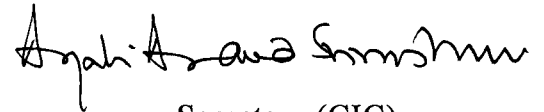
5. Files of cases where hearing notices have been issued will be transferred after hearing is concluded and the final order is issued.

6. All pending cases files shall also be transferred to concerned registries electronically immediately by JS(MR).

7. The Public Authorities presently allocated to IC(BS) will continue to be looked after by him till he demits office.

8. Any unallocated Public Authority will be looked after by Chief IC

Encl: as above.



Secretary (CIC)

Copy to:

1. PPS to Chief IC.
2. PPSs to IC (BS)/IC(YA)/IC(SH)/IC(MP)/IC(KY)/IC(SA)/IC(SB)/IC(AB)/IC(BJ)/IC(DP).
3. PSs to Secretary/AS.
4. PS to Registrar/JS(A)/JS(MR)/JS(Law)/JS(P&B).
5. DRs to IC (BS)/IC(YA)/IC(SH)/IC(MP)/IC(KY)/IC(SA)/IC(SB)/IC(AB)/IC(BJ)/IC(DP).
6. DR(CR)/Dak Section/ RTI Cell/Legal Cell/Admn. Section/ GA Section/Librarian.
7. NIC (Shri Rakesh Malik, Scientist) with the request to upload the said reallocation of work on the website of the Commission.

Reallocation of Public Authorities

S.No.	Name	Allocated to
1	President Secretariat	Sh R K Mathur, CIC
2	Vice-President Secretariat	
3	Parliament of India	
4	Ministry of Parliamentary Affairs	
5	Supreme Court of India	
6	High Court	
7	Prime Minister Office	
8	Cabinet Secretariat	
9	Comptroller & Auditor General	
10	Election Commission of India	
11	Ministry of External Affairs	
12	Ministry of Overseas Indian Affairs	
13	Department of Atomic Energy	
14	Department of Space	
15	Ministry of Law & Justice	
16	Planning Commission(Niti Aayog)	
17	Ministry of Communications & Information Tech.	
18	Any other Public Authority not included in the order	

19	Ministry of Urban Development	Sh Yashovardhan Azad IC(YA)
20	Government of NCT of Delhi	
21	MCD	
22	NDMC	
23	Ministry of Health & Family Welfare	
24	Ministry of Coal	
25	Ministry of Corporate Affairs	Sh Sharat Sabharwal IC(SH)
26	Department of Financial Services	
27	Banking Division	
28	RBI and all other banks	
29	Ministry of Petroleum & Natural Gas	

30	Ministry of Rural Development	Smt M Prashar IC(MP)
31	Ministry of Consumer Aff. Food & Public Dist.	
32	Ministry of Agriculture	
33	Ministry of Water Resources	
34	Ministry of Human Resource Development	
35	Ministry of Personnel, Public Grievances & Pensions (Excluding CIC)	
36	Ministry of Civil Aviation	
37	Ministry of Shipping, Road Transport & Highways	
38	Ministry of Environment & Forests	
39	Ministry of Micro, Small and Medium Enterprises	
40	Ministry of Food Processing Industries	
41	Ministry of Commerce & Industry	
42	Ministry of Agro & Rural Industries	
43	Ministry of Textiles	

Agri Anand Kumar

44	Ministry of Youth Affairs & Sports	IC(SA)
45	Ministry of Science & Technology	Sh M Sridhar Acharyulu
46	Ministry of Earth Science	
47	Ministry of Skill Development	
48	Ministry of Labour & Employment	
49	Ministry of Panchayati Raj	
50	Ministry of Women & Child Development	
51	National Women's Commission	
52	Ministry of Tourism	
53	Ministry of Tribal Affairs	
54	Ministry of Development of North Eastern Region	
55	Ministry of Minority Affairs	
56	Ministry of Culture	
57	Ministry of Statistics & Programme Implementation	
58	Ministry of Housing & Urban Poverty Alleviation	

59	Ministry of Home Affairs	Sh Sudhir Bhargava
60	Ministry of Defence (Department of Defence Production+DRDO)	IC(SB)
61	UT of Lakshadweep	
62	UT of Daman & Diu	
63	UT of Dadar & Nagar Haveli	
64	UT of Pondicherry	
65	UT of Andaman & Nicobar	
66	UT of Chandigarh	
67	Ministry of Power	
68	Ministry of New & Renewable Energy	
69	Ministry of Mines	
70	Ministry of Steel	
71	Central Information Commission	
72	Ministry of Social Justice & Empowerment	
73	Ministry of Information & Broadcasting	

74	Ministry of Chemicals & Fertilizers	Sh Bimal Julka
75	Ministry of Heavy Industry & Public Enterprises	IC(BJ)
76	Department of Revenue	
77	CBDT	
78	CBEC	
79	Insurance	
80	SEBI	
81	DRT	
82	SPMCIL	
83	Security Press	

84	Ministry of Defence +Department of ex-servicemen Welfare	Sh D P Sinha
		IC(DP)

85	Ministry of Railways	Sh Amitava Bhattacharyya
		IC(AB)

Note 1	The above work allocation will come into immediate effect.	
Note 2	The Public Authorities presently allocated to IC(BS) will continue to be looked after by him till he	

Amitava Bhattacharyya